DELHI LEGISLATIVE ASSEMBLY **Bulletin Part-I**

(Brief summary of proceedings)
Tuesday, 10th January, 2012/ Paush 26, 1933(Saka)

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| No. 68 | Chartel Harlble Speaker in Chair |
| 2.00 PM D 1. 2.01 PM | samples of milk taken from Delhi by the Food Safety Standards Authority of India had been found contaminated. He requested |
| ` | that the Government should make a statement in this regard. The Chair asked Dr. A.K. Walia, Minister of Health to give statement on the aforesaid issue. |
| | Minister of Health stated that no contamination was found in the samples and the milk being supplied in Delhi was not adulterated. Some Members of Bhartiya Janta Party were not satisfied with the statement of the Minister. They stood up on their seats and raised |
| - | objections. |
| / | The Chair directed that the concerns raised by the Members might be genuine. So, the department should be made alert in this regard and all the possible measures should be taken to curb the adulteration, if any, in the milk. |
| 2. 2.08 PM | Question Hour: Starred questions No. 01, 03 & 04 were asked and replied. Replies to starred questions No.02, 05 to 20 & unstarred questions No. 01 to 79 were placed on the table. |
| 3. 3.01 PM | Member on his birthday. |
| 4. 3.02 PM | The Chair stated that a notice under Rule-107 of the 'Rules of the Procedure and Conduct of Business' had been received form Prof. Vijay Kumar Malhtora, Leader of Opposition vide which he had |
| * | proposed that Delhi Lokayukta be made more effective and empowered in order to control the corruption prevalent in Delhi |
| | Govt. and its various departments. The Chair gave his ruling that the aforesaid matter was under consideration and decision would be taken at appropriate time. |
| 5. 3.03 PM | 2. Shri Kanwar Karan Singh presented the Ninth Report of Business Advisory Committee. |
| | 2. Shri Kanwar Karan Singh presented the Ninth Report of Committee on Private Member's Bills & Resolutions. |
| 6. 3.04 PM | The Chair ruled that the following matters to be raised by the Members under Rule – 280 be treated as read: 1. Shri Jaswant Singh 2. Shri Veer Singh Dhingan 3. Ch. Surender Kumar 4. Shri Jai Bhagwan Aggarwal |
| + | 5. Ch. Mateen Ahmad6. Shri Jai Kishan7. Shri Mohan Singh Bisht |

| 7. * | 3 05 PM | 8. Shri Bharat Singh 9. Shri Karan Singh Tanwar 10. Shri Sat Prakash Rana Papers laid on the Table: Shri Arvinder Singh Lovely, Minister of Transport laid the copies of the following papers (English & Hindi Version): (i) Audit Report of DTC for Employees Provident Fund Trust for the year 2009-10. (ii) Annual Report of DTC for the year 2008-09 and 2009-10. (iii) Review of the working of DTC for the year 2008-09 and |
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| 8. * | 3.05 PM | 2009-10. Motion of Thanks on Lt. Governor's Address Shri Anil Bhardwaj moved the following Motion: "That this House expresses its gratitude to Hon'ble Lt. Governor for his address delivered to the Assembly on 9th January, 2012". Shri Rajesh Lilothia seconded the Motion. |
| 9. | 3.50 PM | House adjourned for tea break. |
| 10. | 4.23 PM | House reassembled. Hon'ble Deputy Speaker in Chair. |
| 11. | 4.24 PM | Discussion on Motion of Thanks contd 3. Prof. Vijay Kumar Malhotra |
| 12. + | 5.01 PM | Members of Bhartiya Janta Party walked out of the House. |
| 13. | 5.03 PM | Discussion on Motion of Thanks contd 4. Shri Jai Kishan |
| 14. * | 5.04 PM | Shri Sahab Singh Chauhan, Hon'ble Member of Bhartiya Janta Party came back in the House. |
| 15. | 5.06 PM | Shri Sahab Singh Chauhan, Hon'ble Member raised the issue of lack of quorum in the House. Quorum Bell was rung. |
| 16. | 5.07 PM | Quorum completed. |
| 17. | 5.08 PM | Discussion on Motion of Thanks contd 4. Shri Jai Kishan 5. Shri Shoaib Iqbal |
| 18. | 5.40 PM | Shri Shoaib Iqbal, Hon'ble Member raised the issue of lack of quorum in the House. Quorum Bell was rung. |
| 19. | 5.42 PM | Quorum completed. Shri Shoaib Iqbal continued his speech. |
| 20. * | 5.44 PM | The Chair welcomed Shri Ramesh Lamba, Ex-Member, Delhi Legislative Assembly for his presence in the LG Gallery. |
| 21. | 5.45 PM | House adjourned up to 2.00 PM on 11th January, 2012. |
| Delhi | 2012 | P.N.Mishra Secretary |

10th January, 2012

Secretary